

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH, "GULESTAN" BUILDING NO.6 PRESCOT ROAD, BOMBAY-1

O.A. No. 460/87

Shri Gopal N. Vhanamani Operator B (Boiler House) Kalyan Power House Thakurli; Central Railway .

.. Applicant

V/s.

- 1. Union of India through General Manager Central Railway Bombay V.T.
- The Chief Power House Engineer; Kalyan Power House Thakurli

.. Respondents

Coram: Hon. Shri Justice S K Dhaon, V.C. Hon.Shri M Y Priolkar, Member(A)

APPEARANCE:

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Mr. D V GANGAL Advocate for the applicant

Mr. V G Rege Counsel for the respondents

ORAL JUDGMENT: (PER: S K Dhaon, Vice Chairman)

DATED: 3-8-92

Shri D V Gangal, learned counsel for the applicant, states that he may be permitted to withdraw this application as the grievance of the applicant has been settled outside the Pribunal. Permission accorded.

Accordingly this application is dismissed as withdrawn.

(M Y Priolkar) M(A)

(SKDhaon)